



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.08.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 10/17	-	Admission	242	Kirti Dhani Shah Vs. M/s Dharamshi Holdings and Developers Pvt.Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	ANWAR ALI (proxy) COUNSEL 3845591374	petitioners	
	K. DUSHYANTHA KUMAR	RESPONDENT	

Counsel for petitioner is present. PCS for respondent is also present. Memo of appearance is filed for R-2 and 3. PCS for respondents undertakes to file objections in the Registry. She is directed to serve copy of the same on the counsel for the petitioner who has to file rejoinder, if any.

List it on 26.09.2017.


MEMBER (J)


MEMBER (T)